

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/258/2018
PETITION NUMBER : TCP/133/2016
NAME OF THE APPLICANT : Sengodan & 2 Ors
NAME OF THE RESPONDENT : Cenney Hotels Pvt Ltd & 2 Ors
UNDER SECTION : 242(4) & 425 OF CA 2013

ORDER

Due to paucity of time, this matter is adjourned to **09.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

ks